

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) No.194/2020**

**In the matter of:**

Sunil S Kakkad

Appellant

Vs

Atrium Infocomm Pvt Ltd & Anr

Respondent

Mr. Abhijeet Sinha, Mr Chirag Gupta and Mr. Rajendra Baniwal, Advocates for appellant.

Mr Mukul Lather, Advocate for Respondent.

**ORDER**

**17.07.2020-** Heard Learned counsel for the appellant and Respondent No.1. Nobody is present on behalf of Respondent No.2 and 3. However, they have already been served with the notice. Even on earlier dates nobody was present. We have heard parties at length. **Judgement reserved.**

2. Parties may file written submissions not more than three pages alongwith relevant judgements by 24<sup>th</sup> July, 2020. Parties are directed not to create third party interest till the pronouncement of the judgement.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Mr. V.P. Singh)**  
**Member (Technical)**

**Bm/nn**